

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:914
ANSWERED ON:10.07.2009
NCPCR
Rao Shri Sambasiva Rayapati

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of various steps taken by the National Commission for Protection of Child Rights since its inception;
- (b) whether the Commission has urged upon all State Governments to take steps for rehabilitation of child labourers;
- (c) if so, the response of the State Government in this regard;
- (d) whether the Commission had set up any helpline across the country to enable the people to lodge complaints about harassment of children; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e) Information is being collected from the National Commission for Protection of Child Rights and will be laid on the table of the House.